

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508
IB-3197/ND/2019

IN THE MATTER OF:

Punjab National Bank

....Applicant

Vs.

M/s Rakheja Fashions Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 05.04.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Nupur Raut

For the Respondent : Balvinder Ralhan, Advocate

ORDER

Ms. Nupur Raut appears for Punjab National Bank and submits that matter has been settled between the parties. So, the Petitioner may be permitted to withdraw the application.

Considering the submissions, the present application bearing Company Petition IB No-3197/ND/2019 is **dismissed as withdrawn**.

-Sgr

(HEMANT KUMAR SARANGI)
MEMBER (T)

-Sgr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Khushboo